

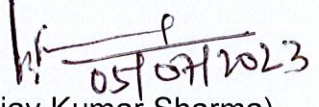
Shastri Bhawan, New Delhi,  
Dated the 5<sup>th</sup> July, 2023

## ORDER

With reference to this Department's Order No. J-11014/2/2020-Judicial dated 20.05.2020, the President is pleased to extend the term of **Shri Harinath N.**, Advocate as Deputy Solicitor General of India for the High Court of Andhra Pradesh, for a further period of three years with effect from **20.05.2023** or until further orders, whichever is earlier.


2. The engagement of aforesaid Advocate will be governed by the terms & conditions as per this Department's OM No. 26(1)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & subsequent instructions issued through various OMs specially the OM No. J-16/11/2017-Judicial dated 08.02.2018 imposing certain restrictions. The aforesaid OMs are available on the website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.

  
(Vijay Kumar Sharma)  
Joint Secretary & Legal Adviser

### Copy through email to:-

1. PS to Hon'ble MoS (I/C) L&J.
2. Sr. PPS to Law Secretary/PSO to AS (RSV)/PSO to AS (RM)/Sr. PPS to AS (ARR)/ Sr. PPS to JS&LA (SA)/PSO to JS&LA (PS).
3. PPS to Attorney General for India, PS to Solicitor General of India, PS to All Addl. Solicitors General.
4. All the Deputy SGIs in various High Courts, as per list.
5. The Registrar, High Court of Andhra Pradesh.
6. The In-charge, Branch Secretariats at Mumbai, Kolkata, Chennai & Bengaluru.
7. Shri Harinath N., Deputy SGI as mentioned above.
8. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
9. The Cash (LA) for payment of retainership fee to aforesaid Deputy SGI w.e.f. 20.05.2023.
10. One copy of this order is uploaded on website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) under tab 'Judicial Section' in the link 'List of empaneled Advocates' for the information of all concerned.
11. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
12. Office / Spare copies.

  
(Kumar Gaurav)  
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